

Name of the Corporate Debtor: RAVI CRANES AND MOVERS LIMITED Date of Commencement of CIRP: 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022

Name of IP: Ms. Mummaneni Vazra Laxmi

List of secured financial creditors belonging to any class of creditors

S.no	Name of Creditor	Details of Claims Received		Details of Claims Admitted						Amount of Contingent Claim	Amount of any Mutual dues that may be set-off	Amount of Claim not Admitted	Amount of claim under Verification	Remarks, if any
		Date of Receipt	Amount Claimed (Rs.)	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount Covered by guarantee	Whether related party?	% of voting share in COC					
1	Indian Overseas Bank	20-10-2022	88,62,83,629	88,62,83,629	Financial	Total	Total	No	38.61	0	0	0	0	Corporate Debtor is the Corporate Guarantor to RCM Infrastructure Private Limited
2	Union Bank of India	20-10-2022	1409399620	1409399620	Financial	Total	Total	No	61.39	0	0	0	0	Corporate Debtor is the Corporate Guarantor to RCM Infrastructure Private Limited
Total			2295683249	2295683249					100					